

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:403
ANSWERED ON:06.12.2013
COMMODITY TRANSACTION TAX
Ahir Shri Hansraj Gangaram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has levied/proposes to levy Commodity Transaction Tax (CTT) on various products including gold, sugar and edible oils;
- (b) if so, the details thereof, product-wise;.
- (c) whether the Government also proposes to bring forward trading under the ambit of this tax; and
- (a) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D.SEELAM)

- (a)& (b) Yes Madam. Vide Finance Act, 2013 Commodities Transaction Tax (CTT) was levied on transaction of commodity derivatives in respect of commodities, other than agricultural commodities, traded in recognized associations. These provisions are applicable from 01.07.2013. The agricultural commodities not liable to CTT are Almond, Barley, Cardamom, Castor Seed, Channa/ Gram, Copra, Coriander/ Dhaniya, Cotton, Cotton seed Oilcake/ Kapasia Khali, Guar Seed, Isabgul Seed, Jeera (Cumin Seed), Kapas, Maize Feed, Pepper, Potato, Rape / Mustard Seed, Raw Jute, Red Chilli, Soya Bean/ seed, Soymeal, Turmeric and Wheat.
- (c) At present, there is no proposal to expand the scope of CTT.
- (d) Does not arise.